

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED Date of Commencement of Liquidation: 06-02-2020; List of Stakeholders as on Date: 31-12-2022;
Name of IP: Mr. Rajeev Bansal; Process Number: 1; Last 5 digit of registration number: 10425

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	5286639274	5	5286639274				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	211	76667939	211	67500934		9167005		Annexure 6
7	Operational creditors (Government Dues)	3	2934311048	3	1174965058		1759345990		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	62	6211447244	62	2176537710		4034909535		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		281	14509065505	225	8705642976	0	5803422530	0	